Shri H. C. MATHUR: Yes, Sir, I will put a direct question. The Comptroller and Auditor Genera) of Accounts of Great Britain raised this interesting and important question. And my question is whether this aspect has been examined before establishing these different branches for financial control, in the different Ministries. Have they examined this aspect, namely, that these branches will be responsible for making the administrative Ministries less conscious of their financial responsibilities?

SHRI M. C. SHAH: Sir, the recommendations of the Public Accounts Committee say that the sole objective of the working of these branches is to exercise control on the expenditure in accordance with the budgetary position and also for the prompt and satisfactory disposal of the audit objections and the implementation of their recommendations. So it is all there.

SHRI H. C. MATHUR: Sir, I am aware of the recommendation of the Public Accounts Committee. What I am asking at out is whether this aspect which I have just now enunciated has been examined by the Finance Ministry.

MR. DEPUTY CHAIRMAN: What aspect?

SHRI H. C. MATHUR: The aspect is that if these branches are established, then the Ministries concerned become less conscious of their own financial responsibilities. That is the view expressed by so eminent an authority on the subject I only ask whether this aspect has been examined.

MB. DEPUTY CHAIRMAN: Some authority on the subject has expressed that view

SHRI M. C. SHAH: I do not know which authority.

MR. DEPUTY CHAIRMAN: What is that authority?

SHRI H. C. MATHUR: The authority is the Comptroller and Auditor-General of Great Britain.

SHRI M. C. SHAH: I have not heard of that

SHRI H. C. MATHUR: My question is whether that aspect has been examined.

MR. DEPUTY CHAIRMAN: But he does not know what it is.

SHRI B. GUPTA: Since there is a spate of financial scandals, what powers have been given to these financial branches to stop these financial scandals with which the various departments are associated and notoriously associated?

MR. DEPUTY CHAIRMAN: Order, order.

SHRI M. C. SHAH: The assumption is wrong, Sir and.....

MR. DEPUTY CHAIRMAN: No, you need not answer the question.

SHRI M. C. SHAH: And there is nothing except in my hon. friend's eyes.

*603. [For *answer* vide cols. 4079-4083 infra.]

ORDNANCE FACTORIES ERECTED DURING THE LAST WORLD WAR

- •604. SHRI P. C. BHANJ DEO: Will the Minister for FINANCE be pleased to state:
- (a) whether the initial cost of ordnance factories erected during the last World War had been included in the Defence Capital Outlay; and
- (b) whether any of the above ordnance factories have since been closed down and dismantled?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) The Capital Cost of war-time ordnance factories was initially charged to the

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- U.K. Government. Payments made to that Government for the transfer of their ownership to us were included in the Defence Capital Outlay.
- (b) Yes. Out of a total of 32 wartime factories, 21 have been closed down.
- SHRI P. C. BHANJ DEO: May I know which are the ordnance factories which have been closed down?
- MR. DEPUTY CHAIRMAN: You want the whole list to be read out?
 - SHRI M. C. SHAH: Shall I read it out?
- MR. DEPUTY CHAIRMAN: The Deputy Minister will pass it on to you, if you want the list.
- SHRI P. C BHANJ DEO: If the hon. Minister would let me have the list.....
- MR. DEPUTY CHAIRMAN: All right, you can pass on the list to the hon. Member.
- SHRI P. C. BHANJ DEO: Is there any proposal on the part of the Government to restart these dismantled ordnance factories? If so, when are they to be restarted?
- SHRI M. C. SHAH: Sir, that is a question for the Defence Ministry to answer.
- MR. DEPUTY CHAIRMAN: And a dismantled factory cannot be restarted; they are only closed down.
- SHRI B. K. MUKERJEE: Sir, how many workers lost their jobs due to the closure of these 21 factories?
- SHRI M. C. SHAH: That is also a question to be answered by the Labour Ministry.
- SHRI P. C. BHANJ DEO: May I know the total cost of these ordnance factories?
- SHRI M. C. SHAH: The total expenditure borne by the U. K. was Rs. 28 6 crores.

- PANDIT S. S. N. TANKHA: The question as to how many factories have been closed has not yet been answered.
- MR. DEPUTY CHAIRMAN: It has been answered; he said 21 have been closed down.
- SHRI KANHAIYALAL D. VAIDYA: May I know the reasons for their closure?
- SHRI M. C. SHAH: They were not necessary.
- SHRI H. C. DASAPPA: Was this whole amount of Rs. 28'6 crores paid to the United Kingdom?
- SHRI M. C. SHAH: No, only Rs. 14 3 crores was paid; that is to say, 50 per cent, of the capital cost.
- SHRI H. C. DASAPPA: But was the cost of the factories that were closed down also paid to the United Kingdom?
- Shri M. C. Shah: There were four classes of factories. First, construction of new factories using certain private buildings; second, use of temporary factories; third, conversion of railway workshops; fourth, utilisation of facilities available with other States. So far as the conversion of railway workshops is concerned, they were given to the Railways. As for utilising available facilities in the States, they were returned to the State Governments, and as for using certain private buildings for use of temporary constructions, they also have been given back to the private parties.
- SHRI B. C. GHOSE: That was not the question, Sir. The question was whether payment was made to the U.K. even for the factories which were dismantled.
- MR. DEPUTY CHAIRMAN: The question is whether any payment was made to the U.K. for the dismantled factories. Is that your question, Mr. Dasappa?

SHRI H. C. DA^&PPA: I understand that closing them down or dismantling them meant Wily putting them into disuse *F they were and then transferring them to other Ministries. If that is so, I have no additional question but if it is a case of scrapping the whole factory then certainly Mr. Ghose's question is quite right.

SHRI B. C. GHOSE: That question may be answered, even if it were my question.

(No reply.)

FLAGS FOR RAJPRAMUKHS

t*605. SHRI N. B. DESHMUKH: Will the Minister for HOME AFFAIRS be pleased to state:

- (a) whether Government are aware that on the last Independence Day when the Rajpramukh of Hyderabad came to attend a State function, his car flew his own Asafla flag; ana
- (b) whether the Rajpramukhs are entitled to fly flags other than the National Flag on their cars?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR) : (a) According to Government's information

•?Original notice in Hindi as below:

राजप्रमुखों के लिए ध्वज

४६०५. श्री एन० बी० देशमुख: क्या गृह मंत्री यह बताने की कृपा करेंगे :

- (क) क्या सर्कार यह जानती है कि गत स्वातंत्र दिवस के अवसर पर, एक सरकारी समारंभ में, जब हैदराबाद के स्वामुख उपस्थित हुए, उनकी कार पर उनका । फिया ध्वज था ; और
- (ख) क्या राजप्रमुखों को अपनी कारों पर राष्ट्रीय ध्वज के अतिरिक्त दूसरे ध्वज लगाने का अधिकार हैं ?

the Rajpramukh of both the National (Asafla) Flags on his dependence Day. Hyderabad had and the State car on the In

(b) Rajpramukhs can, if they so desire, fly their own flags together with the National Flag on their cars.

श्री एन० बी० दंशमुख : क्या सरकार वह जानती हैं कि आसिफिया फ्लॉग जो था, वह आजाद हैंद्रशबाद का फ्लॉग था ?

SHRI B. N. DATAR: I did not understand the latter part, Sir.

MR. DEPUTY CHAIRMAN: Does the Government know that it was the Azad Hyderabad Flag?

SHRI B. N. DATAR: Our information is that he uses both the Asafla and the National Flags.

MR. DEPUTY CHAIRMAN: He wants to know whether the Asafla Flag was the Azad Hyderabad Flag.

SHRI B. N. DATAR: I believe so, Sir.

SHRI RAGHAVENDRA RAO: Was Hyderabad *azad* any time?

SHRI B. N. DATAR: Our information is that it was the State (Asafla) Flag.

SHRI B. GUPTA: May I know the reasons why these Flags which are symbols of feudal oppression are being allowed by the Government?

MR. DEPUTY CHAIRMAN: Order, order.

SHRI B. GUPTA: I am asking a question, Sir. It is not out of order. What is the reason?

MR. DEPUTY CHAIRMAN: It has been allowed. He said that the Rajpramukhs can fly their own flags.